

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:712  
ANSWERED ON:10.12.2013  
FERTILIZER SUBSIDY  
Jakhar Shri Badri Ram

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Union Government has issued instructions to the State Governments to import DAP and other fertilizers directly;
- (b) If so, whether the Government proposes to provide sufficient funds to the State for this purpose;
- (c) If so, the details thereof;
- (d) whether the State Government are facing problem in import of phosphatic fertilizers in time and if so, the details thereof along with the steps being taken in this regard; and
- (e) whether the Government proposes to provide adequate quantity of DAP and other phosphatic fertilizers to the States as it is done under the earlier regimes and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a): No, Madam.

(b) to (d): Question doesn't arise.

(e): Adequate quantity of DAP and other phosphatic fertilizers are provided to States as per their requirement and availability of fertilizers.